## F. No. 1/19/2013-CL-V-Part III Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan, Dr. R.P. Road, New Delhi - 110001 Dated:- 30<sup>th</sup> January, 2020

To,

All Regional Directors, All Registrar of Companies, All stakeholders

Sub: Relaxation of additional fees and extension of last date of filing of AoC-4 NBFC (Ind AS) and AoC-4 CFS NBFC (Ind AS) for FY 2018-19 under the Companies Act, 2013 - reg. Sir,

It is hereby informed that the two new eforms namely AoC-4 NBFC (Ind AS) and AoC-4 CFS NBFC (Ind AS) are likely to be deployed on 31st January, 2020 and 17th February, 2020 respectively.

- In view of above, it has been decided to extend the last date for filing of AoC-4 NBFC (Ind AS) and AoC-4 CFS NBFC (Ind AS) for all eligible companies for the FY 2018-19, without payment of additional fee till 31<sup>st</sup> March, 2020.
- 3. This issues with the approval of competent authority.

Yours faithfully,

(Atma Sah) Deputy Director

## Copy to:-

- 1. E-Governance Cell, MCA (HQ).....with a request to upload the same on MCA21 portal.
- 2. Guard File.